

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 06.01.2021 (WEDNESDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 218 of 2020	Sudeshgupta Shareholder & Director of Choice Automobiles Pvt. Ltd. Vs. Registrar of Companies & Anr.	Iswar Mohapatra	

## **For Hearing**

<b>2.</b>	I.A. No. 707 of 2020 in Comp. App. (AT) (Ins) No. 188 of 2020	Srinivasa Reddy Velagala Vs. Sravanthi Infratech Pvt. Ltd.	Mullapudi Rambabu	Sachit Kumar Sahijpal
<b>3.</b>	Comp. App. (AT) (Ins) No. 775 of 2020	Jyoti Strips Pvt. Ltd. Vs. JSC Ispat Pvt. Ltd.	Prachi Johri	Amit Dhall
<b>4.</b>	Comp. App. (AT) No. 325 of 2019	Shankar Sundaram Vs. Amalgamations Ltd. & Ors.  <b>With</b>	Shantanu Singh	Krishna Srinivasan Dwarakesh-R1,3, 4, 6-11, 13 & 16 C. Aryama Sundaram- R-4, 5, & 6
<b>5.</b>	Comp. App. (AT) No. 328 of 2019	Shankar Sundaram Vs. Amalgamations Ltd (P) & Ors.	Shantanu Singh	Krishna Srinivasan Dwarakesh-R1,3, 4, 6-11, 13 & 16 C. Aryama Sundaram- R-4, 5, & 6
<b>6.</b>	Comp. App. (AT) No. 154 of 2020	Sri Dhanada Laboratories Pvt. Ltd. & Ors. Vs. Namireddy Raghu Ram Reddy & Ors.	S.Udaya Kumar Sagar	Nitin Chowdary Pavulari-R1 & R2

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- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**